

**HIGH COURT OF TRIPURA
AGARTALA**

CIRCULAR

Dated, Agartala, the 8th August, 2018

With kind approval of His Lordship Hon'ble the Chief Justice, Shri Rajib Chakraborty, Senior Administrative Assistant, High Court of Tripura is hereby deputed to Tripura Judicial Academy, Agartala until further order.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.44(1)(a)-HC/18/ 13223- 47 . Dated, Agartala, the 8th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Director, Tripura Judicial Academy. This refers to his Letter No.F.1(18)-TJA/BoG/2016/4096-5001 dated 25.07.2018.
4. The Registrar (Vigilance), High Court of Tripura, Agartala.
5. The Registrar (Judicial), High Court of Tripura, Agartala.
6. The Registrar (Admn.), High Court of Tripura, Agartala.
7. All Deputy Registrars, High Court of Tripura, Agartala.
8. The Chief Librarian, High Court of Tripura, Agartala.
9. All Assistant Registrars, High Court of Tripura, Agartala.
10. The System Analyst, High Court of Tripura, Agartala for uploading the Circular in the official Website of the High Court of Tripura.
11. Shri Rajib Chakraborty, Senior Administrative Assistant, High Court of Tripura, Agartala.
12. Concerned file.


Registrar General